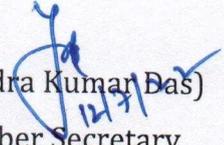


Factual & Action Taken Report in light of the directions issued by Hon'ble NGT (PB), New Delhi in O.A No. 191 of 2022 dated 21.04.2021 in the matter of Sudarshan Lal Ram Vs. State of Jharkhand

1. The Hon'ble NGT (PB), New Delhi in O.A No. 191 of 2022 dated 21.04.2022 in the matter of Sudarshan Lal Ram Vs State of Jharkhand, has constituted a Joint Committee to ascertain the factual position of the grievance raised by the petitioner against ***“loading/unloading of stone chips is being carried on in the railway marshalling yard abutting Netaji Shubhas Colony, Sahibganj, Jharkhand day and night causing severe dust pollution creating breathing problems for the inhabitants of the locality. Hundreds of trucks plying in the area day and night are also causing air and noise pollution.”*** As per the directions issued by Hon'ble NGT (PB) a Joint Committee of comprising of following members have been constituted:
 - i. Deputy Commissioner, Sahibganj.
 - ii. Asst. Divisional Railway Manager, Malda Division.
 - iii. Regional Officer, JSPCB Regional Office, Dumka.
2. The unit has made an application to the Board for obtaining combined C.T.E and C.T.O vide application no. 10928666 dated 06.08.2021 which has been returned to the project proponent on 21.04.2022 with a direction to submit specific timeline based on the following facts:
 - i. The decision taken by the District Task Force, Sahibganj in the meeting held on 07.09.2021 (as per Point No 08 of the minutes of meeting circulated vide memo no. 918 dated 07.09.2021) which states “ DRM, मालदा को साहेबगंज रेलवे साइडिंग बंद कर अन्य जगहों पर स्थानान्तराण करने पर विचार किया गया है एवं पत्र प्रेषित की गयी है।” The copy of the minutes of meeting is enclosed herewith as **Annexure 1.**
 - ii. The content of the letter sent by the Deputy Commissioner, Sahibganj to the D.R.M., Malda vide letter ref. no. 1065 dated 31.08.2021 for shifting of the said railway siding to nearby Karamtola Railway Station. The copy of the minutes of meeting is enclosed herewith as **Annexure 2.**
3. In light of the directions issued by the Hon'ble NGT a meeting of the Joint Committee has been convened on 15.06.2022 under the Chairmanship of the Deputy Commissioner, Sahibganj and the copy of minutes of the meeting is enclosed

herewith as **Annexure 3**. Based on facts presented before the Committee, the following decision was taken:

- i. **The railway marshalling yard shall stop the loading of stone chips within 15 days with immediate.**


(Yatindra Kumar Das)
Member Secretary